

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
JAI ANNANYA INVESTMENTS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Jai Annanya Investments Private Limited
2.	Date of incorporation of corporate debtor	11/11/1993
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Kolkata, West Bengal.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN- U74140WB1993PTC060702
5.	Address of the registered office and principal office (if any) of corporate debtor	8, Camac Street, Shantiniketan, 7th Floor, Room No 11 & 12, Kolkata – 700017, West Bengal, India,
6.	Date of closure of Insolvency Resolution Process	14/05/2023 (As mentioned in Form A uploaded at IBBI website).
7.	Liquidation commencement date of corporate debtor	Liquidation commencement date: 09/10/2023 Date of uploading of Order on the NCLT website: 19/10/2023 Date of Intimation to the Liquidator: 30/10/2023
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Mr. Anup Kumar Singh IBBI/IPA-001/IP-P00153/2017-2018/10322
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 4th Floor, Flat 4A, Bidyaraj Niket ,22/28A, Manohar Pukur Road, Near Deshapriya Park, Kolkata -700029, West Bengal. Email-Id: anup_singh@stellarinsolvency.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address For Correspondence (Office) : Stellar Insolvency Professionals LLP, Suite-1B, 1st Floor, 22/28A, Manoharpukur Road, Deshopriya Park, Kolkata-700029, West Bengal. Email-Id: jaiannanya.cirp@gmail.com Contact No: 033 4801 7774/ 9830726554
11.	Last date for submission of claims	18/11/2023 i.e. 30 days from the date of uploading of Order at the NCLT website.


ANUP KUMAR SINGH
LIQUIDATOR
IP Registration No.- IBBI/IPA-001/IP-P00153/
2017-2018/10322

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of Liquidation of the **Jai Annanya Investments Private Limited on 09/10/2023 and the order was uploaded at the NCLT website on 19/10/2023 and intimated to liquidator on 30/10/2023.**

The stakeholders of Jai Annanya Investments Private Limited are hereby called upon to submit their claims with proof on or before **18/11/2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Mr. Anup Kumar Singh
Liquidator in the matter of
M/s. Jai Annanya Investments Pvt Ltd
Regn No.- IBBI/IPA-001/IP-P00153/2017-2018/10322

Date & Place: 02/11/2023, Kolkata


ANUP KUMAR SINGH
LIQUIDATOR
IP Registration No.- IBBI/IPA-001/IP-P00153/
2017-2018/10322

রাজু বাঁ খুনের সাদা গাড়ি
মিলল বিহারের হাজিপুরে!

নতুন করে আর কোনও বিতর্ক
পোলাল চান না তারা। শ্রী তাদের একমুখ
ভাষনে, সিঙ্গুর আর শিল্পীদের ব্যাপার
সবকালের কৃষক থেকে সাধারণ মানুষের
প্রশ্ন আসে আসে। এক ইজুট চাষি বলে
সামান্য করে চেয়েছিলাম শিল্প থেকে। এমন য
রিব্রিহিত হলে, চাষও আর হলে না। শিল্পও হলে
। বর্তমান যুগ সমাজ আর যুগের লড়াইয়ে
বল না। সিঙ্গুর যে প্রতিবেশ ছিল, সেই
মিরিয়ে রয়ে গেলে। সব জমি নিজেদের
। বর্তমান রাজ্য সরকার চাষিদের নামে
য়েছে।' তবে সিঙ্গুরে শিল্প হলে প্রভুত্ব
বল হলে, তা এক প্রকার স্বীকার করছেন স
৩৪।

[illegible]

তিন যুবক সহ চুরি
যাওয়া বাইক উদ্ধার

রেখে, কিছুটা দূরেই নিজের স্ত্রীকে
 কাক কাকবলি দাখিল বশবোধ্যের
 বাসিন্দা সখিল কুমার সরাসর
 ককেক মিলিতি পলিই কিলে বিলে
 সেখানে, সেই জগদাধর ভবি
 বাকিকুটি নেই। বোম্বাডির পুনা
 পণেয় বুরগে পালেব বাকিকুটি
 চুরি হয়ে গিয়েছে। সঙ্গে সঙ্গে
 চুচুতা থানায় অভিযোগ দাখিল
 করে অগ্রদণবপাল।

তার অভিযোগ পেয়েই
 ঘটনার তদন্ত শুরু করে পুলিশ
 শহরের বিভিন্ন জায়গায়
 নিরীক্ষিতি মুরুজ কহিয়ে গেল
 সী। সোমবার গোপন মূলে বর
 পেয়ে চুচুতার সিহিবাদা
 এলাকায় জমাল কক করে চুচুতা
 থানার পুলিশ। চুরি যাহা
 বাকিকুটি নজরে পড়ত যাহা তপরে
 দেখে যায়, হিম মূলে হুই বাকিকুটি
 নিলে পালানার গুই কক
 বাকিকুটি কিলে দিলেন তাই। ককে
 পলিই। বকে কিলেহা হাকাক বকে

চুড়া স্টেশন পার করে সিমলা
পুলের কাছে তিন যুবক সহ
বাইকটিকে পাকড়াও করে
পুলিশ।

SALE NOTICE UNDER THE INSOLVENCY AND BANKRUPTCY CODE, 2016
M/s. PENGUINE HOSPITALITY PRIVATE LIMITED (In Liquidation)
 Liquidator's Address: B. N. N. Mukherjee 3rd Lane
 Uttarpara, Hooghly-712258, West Bengal

The following Assets and Properties of M/s. PENGUINE HOSPITALITY PRIVATE LIMITED (In Liquidation) having CIN U18100WB2010PTC151549 forming part of Liquidation Estate are for sale by the Liquidator through E-Auction on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS AND WITHOUT RECURSE BASIS" as per details mentioned in the title herein.

সংশোধনী
মেহতাস ফুড প্রোডাক্টস প্রাইভেট
লিমিটেডের 'ফর্ম-এ' অধীনে
২৬.১০.২০২৩ প্রকাশিত বিজ্ঞপ্তিতে
দাখিলের শেষ তারিখ: ০২.১১.২০২৩
তারিখের পরিবর্তে পড়তে হবে
"০৩.১১.২০২৩" তারিখ। অসুবিধা
কারণে দুঃখিত।

১৬ ডব্লিউপিআইএল লিমিটেড
CIN L36900WB1952PLC020274
রেজিস্টার্ড অফিস : টুনিটি প্লাজা,
৪র্থ তল, ১৪/১এ, তপসিয়া রোড (নিকশা),
কলকাতা - ৭০০ ০৪৯
মোবাইল
এতদ্বারা বিজ্ঞপিত হচ্ছে যে,
২০২৫-২৪ অর্থিক বর্ষের

অন্তর্বর্তীকালীন সন্ধ্যা ডিভিডেন্ড
মোহাম্মদ আনা কোম্পানির ডিরেক্টর
গোবিন্দ সেনা অনুমোদিত হবে ও নভেম্বর
২০২৩ তারিখে।
আরও অবগত করা হচ্ছে, শুক্রবার ১০
নভেম্বর ২০২৩ শেয়ার মেসোপলগাম্বর
২০২৩-২৪ অর্থিক বছর
অন্তর্বর্তীকালীন ডিভিডেন্ড পাওয়ার

[illegible][illegible][illegible][illegible]

শেখ মকসুদের দাবি, তিনি কোমও বেআইনি ভাবে বাড়ি নির্মাণ করেছেন না। সমস্ত কাগজপত্র আছে এবং যে পুর্নগাঁও প্রয়োজ্য সেটি আদালত দাখ্য নগর এবং যেখানে বাড়ি তৈরি হচ্ছে সেটি আদালত দাখ্য নগর। পুর্নগাঁওর প্রতিটি বাড়ি করা হয়েছে না প্রত্যেক তিনি দাবি করেছেন।

comprising of Financial Assets		2023
1. Interested Applicants may refer to the CO DOCUMENT containing details of terms and Eligibility Criteria, Declaration by Bidders, EMD Limited's website: https://www.e-auctions.co.in 2. The Liquidator has right to accept or cancel or Auction at any time. He has right to reject any cancel E-Auction at any time without giving any 3. E-Auction platform: www.e-auctions.co.in above-mentioned website and submit a Bid. 4. EMD should be paid by Demand Draft/Electronic		
Date	02.11.2023	
Place	Kolkata	

with unlimited extension of 5 minutes each

on or before 26th November, 2023

COMPLETE E-AUCTION PROCESS INFORMATION
Conditions of online E-auction, E-auction Bid Form and requirement etc., available at Linkstar InfoSys Private Limited through E-Mail: admin@eauctions.co.in.
Extend or modify, etc., any terms and conditions of E-auction without giving any reason. The Liquidator cannot be held responsible.
Interested Bidders are requested to visit the website www.LinkstarInfoSys.com for the details.
Transfer only

Sd/-
Sudipta Ghosh, Liquidator
Reg. No: IBI/19A-001/SP-P004042/17-18-18/187
admin@eauctions.co.in (In/Process and Speedy)
Cell No: 9236802033 / 790334429

ডব্লিউপিআইএল লিমিটেডের পক্ষে
স্বা/-
(ইউ চক্রবর্তী)
জেনারেল ম্যানেজার (ফিন্যান্স)
এবং কোম্পানি সেক্রেটারি
প্রাঙ্গণ আধিকারিক
তারিখ : ১ নভেম্বর ২০২৩
স্থান : কলকাতা

[illegible][illegible]

সকলে।" অঙ্গপ্রতিক্রিয়া এই সম্পর্কে সুনির্দেশিত বা বোঝানো, "ও তি আম খোবো

আমের অস্ত্রটি বাড়িগুলি
জরি নিয়ে আসার জন্য এটি
বাবুজি করা হয়েছে বলে
স্বাধীনতা ১ নম্বর স্ট্রিক সভাপতি
সহ।

বর্জ্য বুলে পৃথকীকরণ এবং
কম্প্রোমাইজ করার পদ্ধতি আর
অর্থায়ন ব্যবহার থেকে কট হয়েছে। এই
পরিস্থিতিতে আমাদের সকলেই বুঝি
সর্বমিলিয়ে পরিষদভারত পরিচালনা

[illegible][illegible]


এসবিআই আরএসিপিএসি ব্যালকনপুর (৬৪০৭৬)
 ৬৬, ব্যালকন রোড, পো. ব্যালকনপুর,
 জেলা উত্তর ২৪ পরগনা, পিন - ৭০০১২০

মঞ্চ বিজ্ঞপ্তি
 (স্থান সম্পর্কিত জমা)
 পরিশিষ্ট IV কল-৬(১)

[illegible][illegible][illegible]

ANUP KUMAR SINGH

Liquidator
IP Registration No.- IBB/PA-001/IP-P00153
2017-2018/10322
